$~52

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

% *Date of Decision: 23.11.2026*

\# **CNR No. DLHC010411412026**

\+ **W.P.(CRL) 2668/2026**

RUDRANSH GUPTA .....Petitioner

Through: Petitioner appearing through videoconferencing.

versus

STATE NCT OF DELHI AND ANR .....Respondents

Through: Mr. Anand V. Khatri, ASC for State with SI Rakesh Kumar, PS South Campus.
Respondent no.2 appearing through videoconferencing.

CORAM: JUSTICE GIRISH KATHPALIA

J U D G M E N T (ORAL)

1. Petitioner seeks quashing of case FIR No. 145/2026 of Police Station South Campus, New Delhi for offence under Section 281/125(a) BNS on the ground that the injured (*respondent no.2*) has settled the disputes with the petitioner.

2. State has no objection to this petition. Statements of parties have

GIRISH KATHPALIA
Digitally signed by GIRISH KATHPALIA
DN: c=IN, o=HIGH COURT OF DELHI, 2.5.4.20=8401dd889b27a77b2f65fffe4afec45569af3962c6fb4835d435f97626cacca, ou=HIGH COURT OF DELHI,CID - 7047638, postalCode=110003, st=Delhi, serialNumber=d3e86796451ec45c07b5d15570996b40f80cbd2eee60402c487965ff801e26fa, cn=GIRISH KATHPALIA
Date: 2026.11.23 17:16:39 +05'30'

Signature Not Verified
Digitally Signed
By:RAHUL YADAV
Signing Date:23.11.2026
17:22:26

already been recorded by the concerned Joint Registrar.

3. The respondent no.2 is present through videoconferencing today and is identified by IO/SI Rakesh Kumar. I have spoken with respondent no.2 in Hindi and it is stated by him that he has compromised all disputes with the petitioner. Respondent no.2 submits that now he does not wish to continue prosecution of petitioner.

4. Having spoken with respondent no.2, I am satisfied that it would be in the interest of justice not to push the parties through full dress trial.

5. Therefore, the petition is allowed and FIR No. 145/2026 of Police Station South Campus, New Delhi for offence under Section 281/125(a) BNS as well as proceedings arising out of the same are quashed.

GIRISH KATHPALIA

Digitally signed by GIRISH KATHPALIA
DN: c=IN, o=HIGH COURT OF DELHI, 2.5.4.20=8401dd889b27a77b2f65ffffe4afec45569af3962c6fb4835d435f97626cacca, ou=HIGH COURT OF DELHI,CID - 7047638, postalCode=110003, st=Delhi, serialNumber=d3e86796451ec45c07b5d1570996b40f80cbd2eee60402c487965ff801e26fa, cn=GIRISH KATHPALIA
Date: 2026.11.23 17:16:29 +05'30'

GIRISH KATHPALIA
(JUDGE)

NOVEMBER 23, 2026/*dr*

Signature Not Verified
Digitally Signed
By:RAHUL YADAV
Signing Date:23.11.2026
17:22:26